

To,

Dated 2/2/2020

1. The Hon'ble Chief Justice, Supreme of India
2. Hon'ble Justice Chandrachud, Supreme of India
3. The Hon'ble Chief Justice, of Bombay High Court

Subject: Distrust on Ms. Pushpa Ganediwala (Additional Judge High Court, Bombay). Based on her stereotype and unfit mind-set, incorrect delivery of justice.

### **Letter Petition.**

I am Zen Sadavarte, A National Bravery Awardee, Studying at Don Bosco International School, 8th Grade, 13 years old. I have been working for child rights and for Nutritional Mid-day meals for children on holidays; and for transgender rights and reservations.

This is in sincere disquietude that I write to you about Ms. Pushpa Ganediwala, her controversial order is like no other, it is rather shameful and incorrect in the blessings of right to dignity and Natural Justice guaranteed under Art. 21 of the Constitution.

As the matter follows, on 15 January 2020, Justice Ganediwala ruled, that 50-year-old man holding the hand of a five-year-old girl and unzipping pants in front of her was not a sexual offence under POCSO.

And then on January 19 2020, Justice Ganediwala acquitted that man of sexual assault on the grounds that pressing the breasts of a child over her clothes without direct "skin to skin" physical contact does not constitute "sexual assault" under the Protection of Children from Sexual Offences (POCSO) Act.

Prayer

1. That, I plead with deepest sincerity and in the interest of true, appropriate play of law, Ms. Ganediwala, should no longer a part of this judicial system as Justice/Judge in any court of law, not the district nor the High Court; How can we the people of India trust a judge who passes this from

'inhumane' and 'thoughtless' from of justice (injustice)? I do respect the mother body of law (the courts) to the highest merit but until they function well and with 'meditative appliance' of law on this land.

2. That, to avoid any further malpractice and ill delivery rather mistreatment of law through inedible and unacceptable stereotypes, that Ms. Gunediwala showcased, I further entreat my lords, to deliver order/or else appropriate to protect the country and judiciary from any further misgiving.

Faithfully,

Zen Sadavarte

A handwritten signature in black ink, appearing to read 'Zen Sadavarte', with a stylized flourish at the end.

2/2/2020